

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 761 of 2020

1. Jai Prakash Sao

2. Nageshwar Sao

..... Petitioners

Versus

The State of Jharkhand & Anr.

..... Opp.Parties

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CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

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For the Petitioner(s)

: Mr. Abhishek Prasad, Advocate

For the State

: Ms. Amrita Kumari, APP

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**Order No. 04**

**Dated 24<sup>th</sup> June 2020**

It appears that notice has not been served upon the opposite party No. 2. As such the hearing of this application is extended for a further period of three weeks.

The interim order of anticipatory bail granted on 13.02.2020 is extended till the next date of listing.

(RONGON MUKHOPADHYAY,J.)